1	2	3	4
7.	Himachal Pradesh	01	01
8.	Meghalaya	01	01
9.	Nagaland	01	01
10.	Rajasthan	12	11
11.	Punjab	02	01
12.	Tamil Nadu	05	>
13.	Uttar Pradesh	04	04
14.	Uttarakhand	01	:
15.	West Bengal	03	×
16.	NCT of Delhi	01	·
<u>-</u>	TOTAL	48	23

(c) to (e) The University Grants Commission (UGC) has framed regulations, namely, the University Grants Commission (Establishment of and Maintenance of Standards in Private Universities) Regulations, 2003, which provides, *inter-alia*, that a private university shall fulfill the minimum criteria in terms of programmes, faculty, infrastructure facilities, financial viability etc. as laid down by UGC and other concerned statutory bodies. The programme of study leading to a degree and/or a post graduate degree/diploma offered by a private university should conform to the relevant regulations/norms of the UGC and other concerned statutory bodies.

Indian students going abroad

1116. SHRIMATI SHOBHANA BHARTIA: SHRI N.K. SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether a large number of Indian students are going abroad for studies every year causing a huge outflow of capital from the country;
- (b) if so, the exact number of Indian students allowed to go abroad for studies in the past three years, year-wise;
- (c) whether Government has any plan to upgrade the Indian Universities and faculties at par with the International ranking and to check outflow of capital; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) No separate information is available in respect of

Indian students pursuing higher education abroad. There are no restrictions on cross-border students' mobility and such mobility can be owing to a variety of reasons such as affordability, access to bank loans, exposure to foreign societies, aptitude for particular branches of studies, inability to gain admission to top Indian institutions due to capacity limitation etc. Another reason could be the interest among students to join some of the universities in the world which have a long history of education and research spread over centuries.

(c) and (d) Upgrading the quality of Indian higher educational institutions and faculty is a continuous process. A substantial increase in Plan allocation has been made in the Eleventh Plan for the expansion of higher education, for setting up of institutions such as Central Universities in uncovered States, establishment of World Class Universities, Indian Institutes of Technology, Indian Institutes of Management, Indian Institutes of Science Education and Research, Indian Institutes of Information Technology and Schools for Planning and Architecture. Expansion of capacity of the existing institutions, incentivising State Governments for increasing State outlays on higher education, strengthening of science based research in universities, frequent updating of curricula, introduction of semester system, faculty improvement programme and other reforms are also being implemented in the Eleventh Plan for improving the quality of higher educational institutes and faculty.

Vacant reserved seats in IITs

1117. SHRI M.P. ACHUTHAN: SHRI D. RAJA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that as admission to Indian Institutes of Technology (IITs) closed on 24 June, 2009, there were not enough qualified candidates to fill up reserved seats on offer for SC & ST, OBC and physically challenged and about 50 per cent of the seats remained vacant;
 - (b) if so, the details thereof and Government's reaction thereto;
- (c) whether it is a fact that some of such vacant seats were transferred to general category; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATID. PURANDESWARI): (a) and (b) The details of reserved seats, category-wise, in the Indian Institutes of Technology (IITs) in 2009 are as follows:-

Category	Available seats
1	2
Other Backward Castes (OBCs)	1546